

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(CAA) No.36/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th February 2018, 10.30 A.M

Name of the Company	C. Surendra Trading & Investment Pvt.Ltd & Anr		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	BIDLSHA ACHARI, P.CS.	Petitioners.	Bidisha Achari 16/02/2018.
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ORDER

Ld. Pr. CS on behalf of the petitioner is present.

At the request of Central Government vide letter addressed to this Tribunal, adjourned for hearing.

List it on 26/03/2018.

Sd

(Jinan K.R.)
Member (J)